



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

ORIGINAL APPLICATION NO: 276 OF 1992

Date of decision : September 24, 1993

Manguli Mohanty

... Applicant(s)

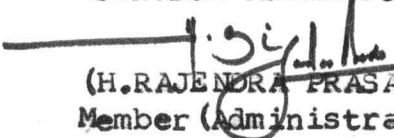
Versus

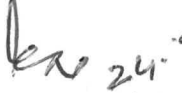
Union of India & Others

... Respondents

(FOR INSTRUCTIONS)

1. Whether it be referred to the reporters or not? *ND*
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not? *ND*


(H. RAJENDRA PRASAD)
Member (Administrative)
24 SEP 93


(K.P. Acharya)
Vice-Chairman